

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.2198/2015

This the 22nd day of July, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

Shri Yogesh Yadav
S/o Sh. Rama Nand
R/o Village Kharkhari Nahar
PO-Najafgarh, New Delhi-110043.
Group 'B' (Non Gazetted, Non Ministerial)
Aged 31 years

Roll No.33000151
Candidate for the post of
Post Graduate Teacher, English (Male)
Post Code: 132/12

....Applicant

(Through: Sh. Sourabh Ahuja)

Versus

1. GNCTD of Delhi
Through its Chief Secretary
Delhi Secretariat, IP Estate
New Delhi – 110002.
2. Secretary
Delhi Subordinate Services Selection Board
GNCT of Delhi
FC-18, Institutional Area
Karkardooma Delhi-110092.
3. Director
Directorate of Education
GNCT of Delhi, Old Secretariat
Delhi-110054.
4. Mr. Balwan (Roll No.33004213)
5. Abhishek Malik (Roll No.33003997)

Respondent No.4 and 5 to be served through respondent no.2
(DSSSB)

....Respondents

(Through Advocate: Shri Amit Anand)

Order (oral)**Shri Shekhar Agarwal, Member (A)**

Learned counsel for the applicant has submitted that this OA was filed when the respondents were treating the applicant as general category candidate instead of OBC category to which he actually belongs and in which category, he has applied in the examination.

2. The respondents have filed their reply in which they have stated that after considering the representation of the applicant, they are now prepared to treat him as an OBC candidate and they have issued an addendum accordingly.

3. In view of the stand taken by the respondents, OA has become infructuous and is disposed of as such. The respondents are directed to declare the result and process the candidature of the applicant.

**(Raj Vir Sharma)
Member(J)**

**(Shekhar Agarwal)
Member(A)**

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